

In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TA/MP. No. /199

(3)

All India Service Officers' Association Versus *Govt of India*

Date of Order	Orders
<u>3.9.97</u> <i>RA. Anand Kumar</i> <i>17/9/97</i>	<u>OA 533/96</u> <i>W.P. calls, Counsel for the applicants.</i> <i>Counsel for the applicants seek permission to withdraw this OA. Permission to withdraw it is granted. The OA is, therefore, dismissed as having been withdrawn.</i> <u>MA 450/96 (OA 533/96)</u> <i>Since this OA has been dismissed as withdrawn, the MA has become infructuous and the same is dismissed accordingly.</i>  (O. P. SHARMA) Administrative Member  (GOPAL KRISHNA) Vice Chairman (J)

Rectified by
For P. V. Govt.
ad.
Vij
17/8/97